SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 10984/2022

(Arising out of impugned final judgment and order dated 04-04-2022 in WP No. 7774/2022 passed by the High Court of M.P Principal seat at Jabalpur)

ANAND RAI

Petitioner(s)

Respondent(s)

VERSUS

THE STATE OF MADHYA PRADESH & ANR.

Date : 08-04-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SURYA KANT HON'BLE MS. JUSTICE HIMA KOHLI

- For Petitioner(s) Mr. Vivek K. Tankha, Sr. Adv. Mr. Sumeer Sodhi, AOR Mr. Vaibhav Srivastava, Adv. Mr. Siddharth Gupta, Adv.
- For Respondent(s) Ms. Vibha Datta Makhija, Sr. Adv. Mr. Harmeet Singh Ruprah, AOR
 - Mr. Saurabh Mishra, AAG Mr. D.S. Parmar, AAG
 - Mr. Sunny Chaudhary, Adv.

UPON hearing the counsel the Court made the following O R D E R

Upon being mentioned by Mr. Vivek K. Tankha, learned senior counsel appearing for the petitioner, we direct the Registry to list the matter on 11.04.2022 before a Bench presided over by Hon'ble Dr. Justice D.Y.Chandrachud.

(RAJNI MUKHI) COURT MASTER (SH)

(R.S. NARAYANAN) COURT MASTER (NSH)